**Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI(Liquidation Process) Regulations,2016**

**Name of the corporate debtor: Sham Udyog Limited; Date of commencement of liquidation: 20th August' 2018**

**List of stakeholders as on: 20th June, 2021**

**List of operational creditors (other than Workmen, Employees and Government Dues)**

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| 1 | Singhania International Limited | S/07 | 20-09-2018 | 1,289,955.85 | 1,289,955.85 | Unsecured | | | | 100.00 | | | | | |
| | | | | | | | | | | | | | | | |